



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2831/2022	THE UNION OF INDIA AND 4 ORS. Versus UTSAB DEB	MR. B CHAKRAVARTY	DR G J SHARMA MRS. U DUTTA
<u>ORDER NO STEPS</u>				
2	WP(C)/2908/2021	ANUPAMA PHUKAN Versus PUNJAB NATIONAL BANK AND 3 ORS	MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
3	I.A.(Civil)/1681/2022 B/O in Cont.Cas(C)/394/2021 WITH Cont.Cas(C)/394/2021	ARUN KUMAR DAS Versus SUNIL SHARMA AND 3 ORS. ARUN KUMAR DAS Versus SUNIL SHARMA	MR F Z MAZUMDER MR F Z MAZUMDER	MR. S CHAKRABORTY SC, NF RLY SC, PWD MR A DASGUPTA MR S CHAKRABORTY MR R DHAR SC, RAILWAY SC, PWD
<u>ADMISSION</u>				
4	WP(C)/6628/2018	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
5	WP(C)(Suo Moto)/1/2019	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SC, GHC	MR C BARUAH, SC, AG GA, ASSAM MR P J SAIKIA (R-5) MR H I CHOUDHURY (R-5) MR A K GUPTA (R-5)
6	WP(C)/4768/2020	THE MEMBER SECRETARY CENTRAL SILK BOARD AND 3 ORS. Versus RAMESH CHANDRA BORO	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR M CHANDA MR S CHOUDHURY

7	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
8	C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
	WITH I.A.(Civil)/691/2022 in C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
9	WA/142/2022	SHARDA LUNKAR Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR H GUPTA ASSTT.S.G.I.
10	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
11	WA/184/2022 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
ORDERS				
12	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
13	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
14	ITA/233/2017	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
15	I.A.(Civil)/656/2018 in WA/44/2018	MD. JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
	WITH WA/44/2018	JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	WITH I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
16	I.A.(Civil)/3409/2019 in WA/12638/2019	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
	WITH WA/12638/2019 (Filing Number)	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS		
17	WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
18	WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE

19	PIL/85/2020 FIXED	RATNESWAR BARUAH AND 43 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
20	WA/224/2020	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. Versus THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	
21	I.A.(Civil)/234/2020 in Mat.App./18235/2019 WITH Mat.App./18235/2019 (Filing Number)	PARAG DAS Versus SMTI. SHAWSWATI DEVI PARAG DAS Versus SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
22	I.A.(Civil)/853/2020 in Co.App./1823/2020 WITH Co.App./1823/2020 (Filing Number) WITH I.A.(Civil)/3398/2020 (Filing Number)	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR J ROY	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA
23	WP(C)/4889/2020	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
24	WP(C)/5389/2020	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	
25	Review.Pet./35/2021 WITH WA/44/2021 (D/O)	ARUNA SAIKIA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. K SAIKIA	SC, HEALTH
26	Review.Pet./38/2021 WITH WA/25/2021 (D/O)	GUNAKANTI GOHAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, HEALTH AND F W
27	PIL/87/2021 WITH I.A.(Civil)/390/2022 in PIL/87/2021	DWIPEN BHATTACHARYYA Versus THE STATE OF ASSAM AND 9 ORS DWIPEN BHATTACHARYYA Versus THE STATE OF ASSAM AND 9 ORS	MR. P BORAH MR. P BORAH	GA, ASSAM GA, ASSAM
28	PIL/88/2021 WITH I.A.(Civil)/651/2022 in PIL/88/2021 WITH I.A.(Civil)/37/2021	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, FOREST SC, FOREST
29	PIL/37/2021	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST

	WITH I.A.(Civil)/1786/2021 in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS Versus SHILADITYA DEV AND OTHERS	MR. S. DEY	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1870/2021 in PIL/37/2021	ABDUL GANI AND 3 ORS. Versus SHILADITYA DEV AND 5 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR B KAUSHIK SC, FOREST
30	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
31	PIL/11/2022	HARUNAL RASHID Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM SC, REVENUE
32	W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
33	PIL/24/2022 FIXED	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC
	WITH I.A.(Civil)/1528/2022 in PIL/24/2022	HRIDOI BASUMATARY AND ORS Versus UNION OF INDIA AND 103 ORS	MR. M GOSWAMI	GA, ASSAM SC, WPT AND BC SC, BTC
34	Review.Pet./49/2022 WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC
35	WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM ASSTT.S.G.I.
	WITH WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM
37	Review.Pet./101/2022 WITH PIL/62/2019 (D/O)	THE STATE OF ASAM AND 2 ORS. Versus DEBABRATA SAIKIA AND 4 ORS.		
38	WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. H A AHMED (R-6) MR. R ALI (R-6) MR A S SK (R-6) SC, N C HILLS
39	WA/147/2022	MEHDI HUSSAIN Versus M/S SAMBHU ELECTRICALS AND 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN MR. S K CHOUDHURY	MR. S P ROY MS. S KUMARI JYOTISH DAS SC, GMC

40	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU. MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
WITH				
41	WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R-4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)
42	Cont.Cas(C)/188/2022 B/O	ANANDA DEKA Versus SRI SIDDHARTH SINGH AND 2 ORS	MR. J PATOWARY MISS. R R KAKATI MR D K ROY	MR. D SAIKIA (R-2) MR. S K MEDHI MR. B GOGOI (R-2) MR A CHALIHA (R-2)
43	I.A.(Civil)/1804/2022 in Mat.App./7742/2019	SMTI. RAMA DAS@ RAMA DEY Versus SHRI SABYASACHI DAS	MR H K DAS MR H K DAS	MR D NANDI
WITH				
	Mat.App./7742/2019 (Filing Number)	SMTI. RAMA DAS@ RAMA DEY Versus SHRI SABASACHI DAS		
HEARING				
44	WA/247/2019 FIXED	MRS. SWAPNA KALITA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	SC, A G V B
45	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,22nd July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/167/2022	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
ADMISSION				
2	Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/348/2022 in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	PP, ASSAM
3	Crl.A./139/2022	SAYED SAIDUR ISLAM @ SAIDUL ISLAM @ BITU Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/354/2022 in Crl.A./139/2022	SAYED SAIDUR ISLAM @ SAIDUL ISLAM @ BITU Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Crl.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

WITH I.A.(CrI.)/355/2022 in CrI.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS			
5 CrI.A./283/2018 WITH LCR 5 FILES, P.B.-3, FIXED	BANI KANTA RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
6 Death Sentence Ref./1/2022 WITH LCR(FOLDER- I AND FOLDER-II), FIXED	THE STATE OF ASSAM Versus FORIZUL RAHMAN AND 2 ORS.		MR. N J DUTTA (r-1,2,3) MR. N AHMED (r-1,2,3) MR. S K M ALOMGIR (r-1,2,3)
WITH 7 CrI.A./86/2022	FORIZUL RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. N AHMED MR. S K M ALOMGIR	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR. J ABBAS (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
8 I.A.(CrI.)/33/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./12/2022 WITH CrI.A./12/2022	AMINUL SIKDAR @ MD ANIMUL SIKDAR Versus THE STATE OF ASSAM AMINUL SIKDAR @ MD ANIMUL SIKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM PP, ASSAM
9 I.A.(CrI.)/34/2022 WITH LCR 4 FILES in CrI.A./13/2022 WITH CrI.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR. GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
10 CrI.A./59/2022 WITH OFFICE NOTE, LCR 4 FILES	LALU TANTI @ AJIT TANTI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
11 CrI.A./66/2022 WITH OFFICE NOTE	SANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY MS. M PHUKAN	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM
12 CrI.A./104/2022 WITH OFFICE NOTE WITH I.A.(CrI.)/260/2022 in CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR. SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM PP, ASSAM
13 I.A.(CrI.)/244/2022 WITH OFFICE NOTE, FIXED in CrI.A./100/2022 WITH CrI.A./100/2022	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM PP, ASSAM
WITH 14 CrI.A./98/2022	CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM

WITH

I.A.(CrI.)/239/2022
in CrI.A./98/2022

CHANDU MIA LASKAR @ CHANDU AND
ANR

Versus

THE STATE OF ASSAM

MR H R A CHOUDHURY
MR F A LASKAR
MR. A AHMED
MR. R A CHOUDHURY

PP, ASSAM

WITH

15 CrI.A./111/2022

ABIDUR RAHMAN BARBHUIYA AND ANR.

Versus

THE STATE OF ASSAM

MR. L R MAZUMDER
MR. A Z AHMED

PP, ASSAM

WITH

I.A.(CrI.)/280/2022
in CrI.A./111/2022

ABIDUR RAHMAN BARBHUIYA AND ANR.

Versus

THE STATE OF ASSAM

MR. L R MAZUMDER
MR. A Z AHMED

PP, ASSAM

HEARING

16 CRL.A(J)/18/2018
WITH LCR 4 FILES, P.B.-2, FIXED

KUMKUM BORA

Versus

THE STATE OF ASSAM

MS. B CHOWDHURY,
AMICUS CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/137/2021 B/O	SADOU ASSAM GAON RAKHI BAHINI M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM SC, SSA
WITH				
2	WP(C)/200/2021	BELONPARA ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
MOTION				
3	WP(C)/1179/2021	UMA POLYMERS LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S AGARWAL MR. R PAUL	SC, GST
4	WP(C)/2259/2021	AMRITPUR M.E. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
6	WP(C)/2761/2021	MD SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/3445/2021	MD. HAIDAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, ELEM. EDU GA, ASSAM SC, AG
8	WP(C)/3515/2021	LAKHINDRA DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K HANDIQUE	SC, ELEM. EDU GA, ASSAM
9	WP(C)/3635/2021	KAKALI DAS AND 30 ORS Versus THE STATE OF ASSAM AND 41 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/3729/2021	HAREKRISHNA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.

11	WP(C)/3981/2021	KRIPAL NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
13	WP(C)/6570/2021	MONUHAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	SC, ELEM. EDU
14	Cont.Cas(C)/111/2022	BHUPEN KUMAR SAHARIA AND ANR Versus ANURAG GOEL AND 2 ORS	DR. B AHMED MR. R A CHOUDHURY	
15	Cont.Cas(C)/331/2022	DEVA KUMAR PHUKAN AND 36 ORS. Versus B. KALYAN CHAKRAVARTHY, IAS	H A AHMED MR. R ALI MR R ISLAM	
16	Cont.Cas(C)/400/2022	CHAN MAMUDH MONDAL Versus SURANJANA SENAPATI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
17	Cont.Cas(C)/403/2022	HEM CHANDRA KALITA AND 6 ORS Versus BHARAT BHUSHAN DEV CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
18	WP(C)/2679/2022	DR. MOUSUMI MODHUMITA AGARWALA Versus THE STATE OF ASSAM AND 6 ORS	H A AHMED MR. R ALI MR A S SK	SC, HEALTH
19	WP(C)/2952/2022	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
20	WP(C)/3270/2022	TARIFAN NESSA Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/3755/2022 FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH I.A.(Civil)/1819/2022 in WP(C)/3755/2022	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
22	WP(C)/3769/2022	MONUJ BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, SEC. EDU. GA, ASSAM
23	WP(C)/3804/2022	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
24	WP(C)/3994/2022	NUR MAHMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
25	WP(C)/4003/2022	PRABIN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, SSA SC, FINANCE
26	WP(C)/4012/2022	MAIN UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU
27	WP(C)/4592/2022 FIXED	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU SC, SCERT, ASSAM GA, ASSAM

ADMISSION

28	WP(C)/4721/2016	SAHIDUR ALOM Versus THE STATE OF ASSAM and 5 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR.M GOSWAMI(R-5) MR. A CHAMUAH(R- 4&5) MR.P P BORTHAKURR-6 MR.K ROY(R-6) MR.K OJHA(R-5) SC, HIGHER EDUCATION(R1 & 2) MR.C P SHARMA(R- 4&5)
29	WP(C)/5305/2016	ARUN KR. SHARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.A C BORBORA MR.U K NAIR MR.A CHETRY MR.M SMITH MR.G Z AHMED MR.M P SARMA	MR H DAS MR. B C DEKA MS. U HAZARIKA SC, HIGHER EDUCATION
30	WP(C)/5511/2016	RUPNATH BARO and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P DAS MR.N K KALITA	GA, ASSAM SC, EDUCATION SC, FINANCE
31	WP(C)/5581/2016	ARINDAM ROY Versus THE ASSAM UNIVERSITY and 5 ORS	MR.B BANERJEE MS. M DUTTA MR. P. K. ROY. MS.C MOZUMDAR MR. S K CHAKRABORTY MS.M DEB MRS. A CHAKRABORTY MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.S C KEYAL SC, ASSAM UNIVERSITY SC, U G C
32	WP(C)/6263/2016	BALISORIA M.E. MADRASSA Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARMAN MR.B GOGOI	SC, EDUCATION
33	WP(C)/282/2018 B/O	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
34	WP(C)/8436/2018	JURI BORAH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DAS MS A BARUAH MS M DAS	SC, SEC. EDU. MR. S BORTHAKUR (R4) MS. S KHANIKAR (R4) MS. P BARUAH (R4) MS. A RANA (R4)
35	WP(C)/5014/2019 FIXED	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. P P DUTTA MR. A BORUA MR T GOGOI
	WITH I.A.(Civil)/66/2021 in WP(C)/5014/2019	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K DAS MR R KARIM	SC, SEC. EDU. MR. P P DUTTA
36	WP(C)/4237/2021	MALLIKA DAS Versus THE STATE OF ASSAM AND 10 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	SC, SEC. EDU. GA, ASSAM MR. S K DAS (R-11) MR S BORTHAKUR (R-6,7) MR R KARIM (R-11) MR D BARMAN (R-11) MR P H KONWAR (R-6,7)
37	WP(C)/7365/2019	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
38	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
39	WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)

	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
40	WP(C)/5967/2021	DHARMENDRA PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	S BORGHAIN MS. B DEVI MS D DAS MR BAPLU CHAKMA	SC, SEC. EDU.
41	WP(C)/140/2022	RIMJHIM BARTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
42	WP(C)/278/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR D BANIA MR. P S BISWAS MS. R DEVI	SC, SEC. EDU. MR. A DEKA (r-5)
43	WP(C)/412/2022	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, HIGHER EDU MR J ABEDIN (R-6) MR. S C BISWAS (R-6) MR D DEKA (R5) MRS S MALAKAR (R-6) MR N J KUMAR (R5) MS. J GHOSH (R-6)
ORDERS				
44	Review.Pet./69/2019 WITH WP(C) 5769/2016(D/O)	THE STATE OF ASSAM AND 4 ORS. Versus SRI APURBA KR. NATH	MR. D NATH ADDL. SR. GA, ASSAM	MR. R M CHOUDHURY
45	WITH Cont.Cas(C)/545/2017	APURBA KR. NATH Versus MUKESH SAHAY and ANR.	MR.R M CHOUDHURY	MR. A GANGULY (R2) MR T CHHETRI (R2)
46	WITH I.A.(Civil)/2239/2021 in Cont.Cas(C)/545/2017	APURBA KR. NATH Versus MUKESH SAHAY and 2 ORS	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA (R11, R-9) MR. D MOZUMDER MR S M T CHISTIE MR. B CHOUDHURY (R11, r-14) MR. A K BHUYAN MS. B BHUYAN MR. S BORA (R-9) MR. S P BHATTACHARJEE MS. R B BORA (R-9) MR R DHAR MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI MS. N CHOUDHURY MR P NAYAK MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR SC, WPT AND BC SC, BTC
	WITH I.A.(Civil)/895/2020 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS	MR P SARMA	

47	Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
48	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MS. P CHAKRABORTY MS. N BORDOLOI MR. S M T CHISTIE SC, F.DEPTT.
49	Cont.Cas(C)/529/2020	SANJIT BISWAS AND ANR. Versus DR. BIJOYA CHOUDHURY, AES AND ANR.	MRS A BUJARBARUAH	MR. D SAIKIA MR. S BORA
50	Cont.Cas(C)/55/2021	DHANJYOTI NATH Versus PREETOM SAIKIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MR S M T CHISTIE MS. N PHUKAN MS K DAS
51	Cont.Cas(C)/89/2021	SYED IMRAN HUSSAIN AND 2 ORS Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA (R-1,3) MR. N J KHATANIAR (R-1) MS. N PHUKAN (r-3) MS H TERANGPI (R-1) MS K DAS (r-3)
52	Cont.Cas(C)/142/2021 FIXED	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
53	Cont.Cas(C)/348/2021	DEBA CHARAN DAS ANR. Versus JISHNU BARUA AND 6 ORS.	MS. J PAUL MS. S AHMED	MR. D SAIKIA (R-4) MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS. N PHUKAN (R-4) MS. N BORDOLOI (R-4)
54	WP(C)/2932/2022 B/O	MANJU GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
<u>STAY MATTERS</u>				
55	WP(C)/2994/2021 B/O	PRASANTA KR BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR F K R AHMED (R6, R7) MR R LODH (R6, R7)

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7587/2019 WITH LCR	NARAYAN NANDI @ NARAYAN CHANDRA NANDI Versus UNION OF INDIA AND 5 ORS.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3687/2020 B/O, WITH LCR	FAIJUR RAHMAN @ FAIJUL RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4039/2022	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4527/2022 FIXED	RANJIT MALAKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MR I HAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4661/2022	JALAL UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4679/2022 B/O	ABDUL GAFUR ALI AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4681/2022 B/O	RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/4686/2022	MOYNAL HOQUE @ MOYNAL SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. A M ALAMAN MR. A S TAPADER C M DEKA MR M AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
9	WP(C)/1153/2017 B/O, WITH LCR	ABDUL AZID @ AZIZ @ AJID ALI and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2571/2018 WITH LCR	JAMUNA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
11	WP(C)/2573/2018 WITH LCR	ABBASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/2580/2018 WITH LCR	BRAJAHARI PAUL @ BHAJHARI PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2944/2018 WITH LCR	ANANTA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
14	WP(C)/2977/2018 WITH LCR	SURESH BISWAS AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3640/2018 WITH LCR	SUNDARIVAN BEWA @ SUNDARIBHAN BEWA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
16	WP(C)/3652/2018 WITH LCR	SHIKIM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR A ALI	ASSTT.S.G.I.
17	WITH WP(C)/4119/2018	HABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA
18	WP(C)/57/2019 WITH LCR	MOYNAL KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4AND7)
19	WP(C)/106/2019 WITH LCR	URMALI BEWA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/190/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/6389/2019 WITH LCR	ANJALI RANI PAUL Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM MR A M MONDAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6555/2019 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/7528/2019 WITH LCR	JELEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/8418/2019 WITH LCR	SORAP ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/1563/2021 B/O, WITH LCR	NASIR AHMED @ NASER UDDIN ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

26	WP(C)/8323/2018 B/O, WITH LCR	RAJU DEY Versus THE UNION OF INDIA AND 8 ORS	MR. M AHMED MS. D GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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STAY MATTERS

27	WP(C)/7237/2017 WITH LCR	ABDUL ROSID Versus THE UNION OF INDIA and 4 ORS	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5945/2019 WITH LCR	AISA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/5947/2019 WITH LCR	ABIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/6332/2019 WITH LCR	ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/6412/2019 WITH LCR	NURUL AMIN Versus THE UNION OF INDIA AND 6 ORS.	MS R BISWAS MR. K LAHKAR MR. I AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:30 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 4

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./54/2021 WITH WP(C)/4759/2019 (D/O)	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	Review.Pet./111/2021 WITH WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
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10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



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[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3951/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. S BHATTACHARJEE	SC, FOREST SC, K A A C
2	WP(C)/4689/2022	ABUL FAZAL JAHANGIR HUDA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, PWD
3	WP(C)/4690/2022	SATISH KUMAR SINGH Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	ASSTT.S.G.I.
4	WP(C)/4698/2022	BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM
ORDER (STAY VACATING)				
5	I.A.(Civil)/1920/2022 B/O in WP(C)/2102/2022 WITH WP(C)/2102/2022	DR. KAUSTAV KUMAR BAIRAGI Versus DR. PUTUL MAHANTA DR. PUTUL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MR. J PATOWARY MS M BORAH MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. B D KONWAR SR. ADV. GA, ASSAM SC, HEALTH GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/1810/2022 in WP(C)/2102/2022	DR. PUTUL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	GA, ASSAM SC, HEALTH
	WITH I.A.(Civil)/1921/2022 in WP(C)/2102/2022	KAUSTAV KUMAR BAIRAGI Versus DR. PUTUL MAHANTA AND 5 ORS.	MRS. B GOGOI MRS. B GOGOI MS M BORAH	MR. B D KONWAR SR. ADV. GA, ASSAM SC, HEALTH

6	WITH WP(C)/2107/2022	DR. (MRS) RANJUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/1821/2022 in WP(C)/2107/2022	DR. (MRS) RANJUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, HEALTH
<u>ADMISSION</u>				
7	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
8	WP(C)/2578/2017 FIXED	ALAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.M K HUSSAIN MS.S Y AHMED MD I H LASKAR MR. R A MAZUMDER MR.I HAQUE	GA, ASSAM SC, HEALTH
9	WP(C)/1628/2018 FIXED	SAHADAT AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM MR P TALUKDAR (R-4,5) MR. P TALUKDAR MR. B J TALUKDAR (R-4,5)
10	WP(C)/742/2019 B/O	SANDHYA RAJBONSHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN SC, PWD
11	WP(C)/812/2019	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
12	WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. Versus THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA, SC, APOL
13	WP(C)/7273/2019 FIXED	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S. DUTTA (SC)
14	WP(C)/2968/2020 FIXED	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, A G V B
15	WP(C)/213/2021 FIXED	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS

16	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
17	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
18	WP(C)/837/2022 FIXED	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
	WITH I.A.(Civil)/1064/2022 in WP(C)/837/2022	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL
19	WP(C)/1047/2022 FIXED	JADAV GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, IRRIGATION
20	WP(C)/2176/2022 FIXED	KHAGENDRA DEKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
21	WP(C)/2123/2022	PRADIP HAZARIKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
22	WP(C)/2215/2022	SMTI GUNADA KAKATI MAZUMDAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
23	WP(C)/2238/2022	KAJAL PAUL Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
24	WP(C)/3126/2022 B/O	SMT. LAKHIMAI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE
<u>ORDERS</u>				
25	Cont.Cas(C)/145/2020 FIXED	SAMIRAN PANCHANAN Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
26	Cont.Cas(C)/208/2020 FIXED	NIPENDRA KR. DEKA Versus NARAYAN CHANDRA DAS AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. P N GOSWAMI (R3, R5) MR. R R Gogoi (R3, R5)
27	I.A.(Civil)/521/2020 IN FAO 37/19 (D/O) in I.A.(Civil)/2461/2019	ABDUL MANAN KHAN Versus AYESHA KHATUN @ CHOUDHURY	MS. K JAIN	

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/450/2021	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus SMT. BIRILI BORO AND ANR	MR D K MISHRA MR. M MORE MR. P K SARMA	
	WITH 2 WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3)
	WITH I.A.(Civil)/1826/2021 in WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL
	WITH 3 WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3)
	WITH 4 WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/1098/2021 in WP(C)/5427/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
5	Cont.Cas(C)/399/2022	PANKAJ KUMAR SHARMA Versus PRADYUT KUMAR SHARMA SAIKIA	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	
6	Cont.Cas(C)/401/2022	HASANUZZAMAN SHEIKH Versus DR (SMTI) ALKA BHARGAVA AND 2 ORS	MD. S ALOM MR. M S ALAM	
7	WP(C)/1492/2022 WP(C) 978/2022(D/O)	NIRANJAN ROY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC
8	WP(C)/2898/2022	HASINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM

9	WP(C)/2973/2022	SHARIFUZ ZAMAN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	GA, ASSAM SC, REVENUE
10	WP(C)/2978/2022	BANI KANTA GAYARY Versus JOINT DIRECTOR CUM C.H.D. AND 4 ORS	MR. B DEKA MS P BARUAH	GA, ASSAM SC, BTC
11	WP(C)/3590/2022	TAZUL ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4062/2022	M/S MACROSM BUILDERS Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARJEE MR. J SARMAH	SC, REVENUE SC, PWD
13	WP(C)/4097/2022 FIXED	AINUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR	GA, ASSAM
14	WP(C)/4536/2022 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
15	WP(C)/4654/2022	TINU GANGULY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
16	WP(C)/4660/2022 B/O	THE LAWYERS ASSOCIATION, GUWAHATI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R J DAS MR N BARUAH	GA, ASSAM
17	WP(C)/4665/2022 B/O	THE ADVOCATES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	GA, ASSAM
18	WP(C)/4671/2022	DADHI BRAHMA Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
19	WP(C)/4674/2022	JONAB ALI PARAMANIK Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D. GA, ASSAM
20	WP(C)/4676/2022	NAREN CHANDRA NATH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
21	WP(C)/4678/2022	PINTU KUNDU AND 7 ORS. Versus THE INDIAN OIL CORPORATION AND 3 ORS.	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN MR S DAS	SC, OIL
22	WP(C)/4684/2022	AJIT MALI AND 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. K KALITA	GA, ASSAM SC, REVENUE
23	WP(C)/4685/2022	PUNJAB NATIONAL BANK Versus M/S ROYAAL INFRASTRUCTURE AND 5 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
24	WP(C)/4688/2022	SMTI. AKANI MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/4693/2022	DILIP LAL SRIVASTAV Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
26	WP(C)/4694/2022	M/S. MANASAROWAR AGRO TRADES AND PROCESSING PVT. LTD. AND ANR Versus UNION BANK OF INDIA AND ANR	MR. M KHATANIAR MR. M B KATAKI	SC, UBI
27	WP(C)/4695/2022	JAINEX TEA COMPANY PRIVATE LIMITED AND ANR Versus SARITA DEVI SAHEWALLA AND ANR	MR H MAURYA MR. M MALAKAR	GA, ASSAM

28	WP(C)/4696/2022	KERAMOT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, APDCL
29	WP(C)/4697/2022	BISWAPRAVA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	H Z SINGHA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM SC, ELECTION COMMISSION.
30	WP(C)/4699/2022	HAMIDA KHATUN AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE
31	WP(C)/5946/2018 FIXED	UTPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR N TALUKDAR MR. B BORAH MR N BARUAH	GA, ASSAM MR. S DUTTA
32	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
33	WP(C)/9225/2019 CAVT. NO.1225/2019 FIXED	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR S BORTHAKUR MR. L MOHAN MRS. K H CHOUDHURY MR P H KONWAR	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
WITH				
34	WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO- OPERATION DEPTT.(R-3,4))
35	WP(C)/373/2021	UPAKUL BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR H K DAS MR. D NATH SC, FINANCE SC, GHC
36	WP(C)/1407/2021	M/S DHEMJI FISH MARKETING AND INDUSTRIAL CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR H GUPTA MS. R M SARMAH	GA, ASSAM
37	WP(C)/5974/2021	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
WITH				
38	WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
WITH				
39	WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.
WITH				
40	WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
WITH				
41	WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.

42	WITH WP(C)/6930/2021	M/S LAKSHMI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
43	WP(C)/448/2022	ANITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI MR. K K HANDIQUE MS RIMPI DUTTA	SC, SEC. EDU. MR U SARMA SC, SEBA MS. S SARMA, SC, HEALTH & FAMILY WELFARE DEPTT. (R-1,2,5)
44	WP(C)/2812/2022	M/S M K ELECTRIC AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I HUSSAIN MR R S CHAUHAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2,3)
45	WP(C)/3032/2022 FIXED	BISWAJIT CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA	ASSTT.S.G.I.
46	WP(C)/3551/2022 FIXED	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
47	WP(C)/3556/2022 FIXED	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
48	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R- 1,2)
49	WP(C)/4385/2022 FIXED	BANAMALI DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA ASSTT.S.G.I.
50	WITH WP(C)/4387/2022	SAILEN DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA MR H GUPTA ASSTT.S.G.I.
51	WITH WP(C)/4390/2022	GANESH CHANDRA DAS AND ANR Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA ASSTT.S.G.I.
52	WP(C)/4440/2022 FIXED	BAGHBAR BAZAR MANAGING COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MR. R A CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM
<u>ORDERS</u>				
53	Cont.Cas(C)/160/2021	ABDUL MANNAN Versus GYPSY DEB	MR. M HUSSAIN MR A K DAS	
54	Cont.Cas(C)/185/2021	JOHIRUL ISLAM AND 11 ORS Versus SARFRAZ HOQUE AND ANR	DR. B AHMED MR. D HUSSAIN MR. R A CHOUDHURY	
55	Cont.Cas(C)/473/2021	S A ENTERPRIS Versus RAJASH PRASAD, IAS AND 2 ORS	MR. S CHAMARIA MR. M ALI	MR. D SAIKIA (R-1) MR P NAYAK (R-1) MS RUKMINI BARUA (R-1) MS PADMINI BARUA
56	WP(C)/3854/2021	KOME KEMPRAI AND 212 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B BARUAH MR S HUSSAIN	SC, PNRD GA, ASSAM MS J SARMAH ASSTT.S.G.I. SC, N C HILLS
57	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) SC, RAILWAY

58	Review.Pet./118/2022 I.A.(Civil)/1898/2022 (D/O) WP(C) 3463/2022(D/O)	ZIAUR RAHMAN KHAN AND 2 ORS. Versus BOARD OF DIRECTORS OF AZAD GAON PANCHAYAT SAMABAY SAMITY LTD. AND 6 ORS	MR. S BANIK	SC, CO OP
	WITH WP(C)/244/2022	ZIAUR RAHMAN KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP MR. S K TALUKDAR (R-6,7)
	WITH WP(C)/1323/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
	WITH WP(C)/1622/2022	BOARD OF DIRECTORS OF MADHUSOULMARI S.S. LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	WITH WP(C)/1842/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
	WITH WP(C)/2056/2022	PUB CHENGA GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	WITH WP(C)/2328/2022	PACHIM BETBARI SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	WITH WP(C)/2796/2022	BOARD OF DIRECTORS OF RANGAPANI NO.1 SS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N GOSWAMI,JR. GA, ASSAM SC, CO OP
	WITH WP(C)/2900/2022	BOARD OF DIRECTORS OF RANGAPANI NO. 2 S.S. LTD. Versus THE STATES OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	WITH WP(C)/3724/2022	BOARD OF DIRECTORS OF ALOMGANJ SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, CO OP GA, ASSAM
	WP(C)/1017/2022	ASHOK CHOUDHURY Versus UNION OF INDIA AND 3 ORS.	MR. D P BORAH MR. A ROY	MR. B SHARMA SC, RAILWAY
	I.A.(Civil)/2035/2022 B/O in WP(C)/3661/2022 WITH WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
		NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D.
	WP(C)/2339/2022	ALL ASSAM KOCH RAJBONGSHI SANMILANI Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. B D DEKA (R-5,6) MR. M DAS (R-5,6) N CHAUDHURY (R-5,6) MR A BHATRA (R-5,6) MR A DEKA (R-5,6) SC, PWD
<u>STAY MATTERS</u>				
	WP(C)/5960/2017	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1715/2022	HAMID ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
2	Bail Appln./1719/2022	LILA MADHAB SAIKIA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
<u>MOTION</u>				
3	Crl.Pet./527/2022	SUJAN KR SARKAR @ SUJAN SARKAR AND ANR Versus GAUTAM DUTTA CHOWDHURY	MR. Y S MANNAN MR. T HUSSAIN	
4	AB/2001/2022	MAHENDRA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A K SAHU MR. S K GOGOI	PP, ASSAM
5	AB/2006/2022	ASHIK ALAHI @ ASHIQUE ALAHI AND ANR Versus THE STATE OF ASSAM	MR. R DEV MS. D CHAKRABORTY	PP, ASSAM
6	AB/2007/2022	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM
7	AB/2011/2022	ALBARD NEEDHAM @ ALBERT NIDHAM AND 5 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR M BHUYAN	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Pet./556/2020 WITH LCR 2 FILES, B/O	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
9	Crl.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM

WITHI.A.(CrI.)/357/2022
in CrI.A./141/2022DINKU DAS
Versus
THE STATE OF ASSAMMR. N K KALITA
MR D DEKA

PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./1129/2022 WITH CASE RECORD AND CASE DIARY	ROFIQUL HOSSAIN @ CHUTKI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
11	Bail Appln./1446/2022 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
12	Bail Appln./1489/2022 FIXED	TIKENDRA CHUTIA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
13	Bail Appln./1491/2022 FIXED	SANJEEB CHUTIA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
14	Bail Appln./1497/2022 WITH CASE DIARY, FIXED	DIPAL JIT LANGTHASA @ DAORAJA DIMASA AND 3 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
15	Bail Appln./1565/2022 FIXED	RAJEN KALITA AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
16	Bail Appln./1593/2022 FIXED	DIMBESWAR KAR Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
17	Bail Appln./1604/2022 FIXED	JYOTI KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
18	Bail Appln./1606/2022 FIXED	JOHAN KUMAR PEGU Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
19	Bail Appln./1618/2022 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
20	Bail Appln./1649/2022 FIXED	RAJMANGAL MAHATO AND ANR Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA	PP, ASSAM
21	Bail Appln./1672/2022 FIXED	JITU TAPAN CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
22	Bail Appln./1674/2022 FIXED	SABINA SULTANA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1116/2021	SHYAMAL SARMA BARUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
24	AB/3567/2021	MD LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
25	AB/3799/2021	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
26	AB/3932/2021	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
27	AB/4306/2021 AB 4307/2021(D/O)	HEMANTA KUMAR DAS @ HEMANTA DAS Versus THE STATE OF ASSAM	MR. S SHARMA MR D BHARADWAJ B R BRAHMA	PP, ASSAM

28	AB/4384/2021	SHAMEZ UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
29	AB/117/2022	PANKAJ SAIKIA Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
30	AB/920/2022 FIXED	ROHUL AMIN AND 6 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK MR. A AHMED MR. I U CHOWDHURY	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN PP, ASSAM
31	AB/983/2022 FIXED	ROJAT MONDAL AND 4 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
32	AB/1043/2022 FIXED	JAHANGIR ALI AND 2 ORS Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
33	AB/1256/2022 FIXED	AINUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
34	AB/1344/2022 FIXED	SOMOR UDDIN @ SIHAB UDDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
35	AB/1399/2022 FIXED	SANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
36	AB/1485/2022 FIXED	MD. ABDUS SHUKUR AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
37	AB/1516/2022 FIXED	MD. SULEMAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
38	AB/1541/2022 BA 963/2022(D/O), FIXED	JAHAN UDDIN SK Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
39	AB/1641/2022 FIXED	MOTIN UDDIN LASKAR @ MOTIN UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
40	AB/1691/2022 FIXED	GAFUR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
41	AB/1696/2022 FIXED	SARJAHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
42	AB/1701/2022 FIXED	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
43	AB/1752/2022 FIXED	HARIBHAKTA GHOSH AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
44	AB/1758/2022 FIXED	SUNITA KUMARI RAI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	
45	AB/1763/2022 FIXED	BIJOY SAIKIA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. B BORDOLOI	PP, ASSAM
46	AB/1800/2022 FIXED	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM

47	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
48	AB/1892/2022 FIXED	MUSSTT MANJILA BEGUM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM

ORDERS

49	I.A.(CrI.)/48/2021 WITH LCR 4 FILES, FIXED in CrI.A./23/2021 WITH CrI.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
		ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
50	I.A.(CrI.)/181/2022 in W.P.(CrI.)/15/2020 WITH W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.		GA, ASSAM
		RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC

HEARING

51	CrI.Pet./519/2021 WITH LCR 2 FILES, B/O	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday, 22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:20 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE MR PATHAK
AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1711/2022	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
2	Bail Appln./1712/2022	MUBASIR IQBAL BAHAR @ PUTUL @ RAJA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
3	Bail Appln./1716/2022	SUKUMAR DAS Versus THE STATE OF ASSAM	MS. N BEGUM MR P DAS A DAS MR P PRAWAR	PP, ASSAM
4	Bail Appln./1717/2022	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
MOTION				
5	Crl.Pet./544/2022 WITH LCR 1 FILE, FIXED	MOHAN MIA Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	PP, ASSAM
6	Crl.Pet./592/2022 FIXED	ABDUR RAFIK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
7	Crl.Pet./680/2022	DIPAYAN PAUL Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	PP, ASSAM
8	Crl.Pet./681/2022	SUSMITA MAJUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM

9	Crl.Pet./682/2022	KABINDRA NARZARY Versus HALIM ALI AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
10	Crl.Pet./683/2022	MD. MIZANUR RAHMAN Versus MD. MUHIBUR RAHMAN	MR F HAQUE MR N ISLAM	
11	Crl.Pet./684/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
12	AB/2000/2022	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. U C RABHA MD A SAHAD	PP, ASSAM
13	AB/2004/2022	SANOWAR HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
14	AB/2009/2022	NITIN BERIA Versus THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. N K KALITA MR. S D ROY	PP, ASSAM
15	AB/2010/2022	MADHAB BEZBARUAH Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. P PHUKAN	PP, ASSAM
16	AB/2012/2022	SANJAY DAIMARI Versus THE STATE OF ASSAM	MR. T DEURI J RABHA MS T WAPANGLA MR D KALITA	PP, ASSAM
17	AB/2013/2022	NARESH CHANDRA RABHA Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
18	AB/2014/2022	PADMARANI DAS AND 5 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ADMISSION				
19	CRL.A(J)/67/2022	ASBAN KANDULA Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./1500/2022 FIXED	SAHID AHMED @ SAYED AHMED Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
21	Bail Appln./1505/2022 WITH CASE RECORD AND CASE DIARY	MD RASHIDUL HAQUE @ RASHIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
22	Bail Appln./1520/2022	KESHAB NATH Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
23	Bail Appln./1536/2022 FIXED	MD. KHALIKUL ISLAM Versus THE STATE OF ASSAM	MS. B MAHANTA MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
24	Bail Appln./1537/2022 WITH CASE RECORD	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
25	Bail Appln./1549/2022 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
26	Bail Appln./1619/2022 FIXED	MD. MOKSHED ALI Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
27	Bail Appln./1665/2022 FIXED	ARIL LALTHAFAMKIMA Versus THE UNION OF INDIA	MR A TEWARI MS. C DUTTA MS. K HAZARIKA	SC, DRI

WITH			
28	Bail Appln./1673/2022	MRINAL BAYAN Versus THE UNION OF INDIA	MR. N B P SINGHA MR. D BARMAN MR. S C KEYAL SC, DRI
<u>BAIL HEARING</u>			
29	AB/111/2022	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS PP, ASSAM
30	AB/637/2022	MD. SAIF UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED PP, ASSAM
31	AB/1172/2022	JYOTISH DEKA Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MRS. R BARKATAKY PP, ASSAM
32	AB/1233/2022	SOPIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN PP, ASSAM
33	AB/1418/2022	PRASAD BORO Versus THE STATE OF ASSAM	MS. T SOM PP, ASSAM
34	AB/1423/2022	ASHIQUK ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM PP, ASSAM
35	AB/1426/2022	MD. MOMIN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM PP, ASSAM
36	AB/1542/2022	LOKMAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS PP, ASSAM
37	AB/1579/2022	RAHUL DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY PP, ASSAM
38	AB/1591/2022	SOFIQUK ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED MR. K U AHMED PP, ASSAM
39	AB/1599/2022	SUNANDA GOGOI Versus THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS PP, ASSAM
40	AB/1600/2022	BIKRAM KOIRI @ PRAKASH KAYRI Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MS. J GHOSH MR. A K DAS PP, ASSAM
41	AB/1608/2022	SIBA SONOWAL @ SIVO SONOWAL Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED PP, ASSAM SC, EXCISE DEPTT.
42	AB/1625/2022	RUPCHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM PP, ASSAM
43	AB/1636/2022	JITEN GOGOI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA PP, ASSAM
44	AB/1640/2022	DEBAJIT DUTTA @ DADUL AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY PP, ASSAM
45	AB/1702/2022	AJINUR RAHMAN @ AZINUR RAHMAN Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY PP, ASSAM
46	AB/1795/2022	SUNIL RABHA Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M R Z CHOUDHURY PP, ASSAM

ORDERS

47	I.A.(CrI.)/238/2022 WITH LCR 4 FILES, FIXED in CrI.A./94/2021 WITH CrI.A./94/2021	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	
48	I.A.(CrI.)/259/2022 WITH LCR 4 FILES in CrI.A./207/2021 WITH CrI.A./207/2021	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR. MAHIM @ MOHIM DUARAH @ MOLOKA Versus THE STATE OF ASSAM MAHIM @ MOHIM DUARAH @ MOLOKA Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA MR. DITUL DAS MR. C BORUAH MR. DITUL DAS MR. R RAHMAN	PP, ASSAM PP, ASSAM PP, ASSAM
49	CrI.Pet./579/2022 WITH OFFICE NOTE	SIDDHARTHA SHANKAR DEY Versus SURESH SAINI AND ANR	MR G RAHUL MR. D M NATH MR. D J KAPIL	
HEARING				
50	CrI.Pet./754/2021 WITH LCR 4 FILES, FIXED	CHAMPAK DUTTA Versus THE STATE OF ASSAM AND ANR	MS. G BORAH MS S AHOM	MR. D SARMAH (r-2) S. J. SAHARIAH (r-2) PP, ASSAM
STAY MATTERS				
51	CrI.Rev.P./89/2018 WITH LCR 4 FILES	KAMAL MORANG Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. P CHOUDHURY MS B GOSWAMI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1708/2022	MD. ABDULLAH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
MOTION			
2 WP(C)/6073/2021	KRISHNA MONI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AFDC
3 WP(C)/6516/2021	FULERCHAR GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR A D CHOUDHURY	MR. N GOSWAMI GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT)
4 Cont.Cas(C)/343/2022	DIPANKAR GHOSH Versus BORSING RONGPI AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY	
5 WP(C)/2181/2022	MAI RONGPHAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. S P CHOUDHURY ASSTT.S.G.I. SC, FINANCE
6 WP(C)/2254/2022	ANUP KUMAR MISHRA Versus UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) SC, NF RLY
7 WP(C)/2267/2022	KULJIT SINGH BAWA Versus THE UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) MR. D J DAS (r-1) SC, NF RLY
8 WP(C)/3036/2022	KESHAB KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHOWDHURY	GA, ASSAM
9 WP(C)/3088/2022	KUBBAT ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, CO OP

10	WP(C)/3211/2022 CAVT. NO.05062/022,	SMT. JAYANTI DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR
11	WP(C)/3262/2022	SANJIT KR. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MR R ISLAM	SC, P AND R.D. GA, ASSAM
12	WP(C)/3339/2022	RUPALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	S I AKAND	GA, ASSAM SC, REVENUE
13	WP(C)/3480/2022	CHAMPA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
14	WP(C)/3569/2022	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR K P PATHAK MR. D GOGOI Mr. A Baruah	SC, BTC
15	WP(C)/3714/2022	GENUS PAPER AND BOARDS LTD. Versus UNION OF INDIA AND 10 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	ASSTT.S.G.I. SC, COAL INDIA
16	WP(C)/3864/2022	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA ASSTT.S.G.I.
17	WP(C)/3902/2022	RAJKUMAR CHAUHAN Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, K A A C
18	WP(C)/4059/2022	RAM CHANDRA THAKUR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. R PHUKAN	
19	WP(C)/4167/2022	AJIT BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, TRANSPORT
WITH				
20	WP(C)/4120/2022	NABAJYOTI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN	SC, TRANSPORT
ORDER (STAY VACATING)				
21	I.A.(Civil)/1789/2022 FIXED in WP(C)/1907/2022	JAGANNATH KUMAR Versus KRISHNA DUTTA AND 15 ORS.	MR. K SINGHA	MR. B C DAS GA, ASSAM MS A DAS SC, REVENUE ASSTT.S.G.I.
WITH				
	WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
WITH				
22	WP(C)/1838/2022	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
23	I.A.(Civil)/1820/2022 in Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SRI ANURAG GOYEL, IAS, AND ANR	J U AHMED MR S R NAWAZ	

	WITH Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SIDDHARTHA SINGH, IAS AND ANR	J U AHMED MR S R NAWAZ	
24	I.A.(Civil)/1839/2022 in Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SRI ANURAG GOEL,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
	WITH Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
25	I.A.(Civil)/1854/2022 in Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SRI ANURAG GOYEL	J U AHMED MR S R NAWAZ	
	WITH Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS, ADMISSION	J U AHMED MR S R NAWAZ	
26	WP(C)/5730/2018 CAVT. NO.0842/2018	M/S. BIKALPA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS.	MR A K DAS MS J BHUYAN MR. M J GOGOI	GA, ASSAM MR. Y DOLOI FOR CAVEATOR
27	WP(C)/3585/2019	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
32	WP(C)/308/2020	BHASKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE
33	WP(C)/3666/2021	PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN	SC, PWD
34	WP(C)/6320/2021 CAVT. NO.07222/021, FIXED	BABA NOOR ALI SHG CODE 30305 AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MS. S B CHOUDHURY FOR CAVEATOR
35	WP(C)/6367/2021	M/S PUL PUL MANUFACTURER Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B BHUYAN MS N ISLAM	SC, HIGHER EDU GA, ASSAM
36	WP(C)/6672/2021	SITARAM MISHRA Versus THE STATE OF ASSAM AND 4 ORS	MR Z MUKIT MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI	MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT
	WITH WP(C)/6674/2021	RAJESH KUMAR MISHRA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI	MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT

38	WP(C)/7358/2021	RAMANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	GA, ASSAM SC, AG MR. S K MEDHI (R-6) SC, GHC SC, FINANCE
39	WP(C)/157/2022 WP(C) 2113/2022(D/O)	AFTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
40	WP(C)/728/2022 CAVT. NO.00162/022, FIXED	SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM MR D J MEDHI SC, FOREST FOR CAVEATOR
WITH				
41	WP(C)/1637/2020	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M. BHATTACHARJEE, GA, ASSAM (R-1, 2, 4 TO 7) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-8) MR. J. HANDIQUE, SC, REVENUE (R-3)
WITH				
42	WP(C)/520/2022 CAVT. NO. 00162/022,	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D J MEDHI (FOR CAVEATOR) SC, REVENUE
43	WP(C)/1074/2022	BIRENDRA NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED	SC, P AND R.D. GA, ASSAM SC, FINANCE
44	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
45	WP(C)/3786/2022	PUSHPA MARKETING Versus THE UNION OF INDIA AND 6 ORS	MR J ISLAM MR. N I KHAN MR. S Z RAHMAN	MR H GUPTA SC, RAILWAY
46	WP(C)/3868/2022	SOKINA KHATUN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, P AND R.D. GA, ASSAM MR. P D NAIR (r-5) MR G ALAM (r-5) MR. H ROHMAN (r-5) S R A NASER (r-5)

BAIL HEARING (BA)

47	Bail Appln./1501/2022 WITH SCANNED COPY OF CASE RECORD FIXED.	MD. MOHIDUL ISLAM Versus THE STATE OF ASSAM	MD A K AHMED MS S BARUAH K SHIKDER	PP, ASSAM
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BAIL HEARING

48	AB/1751/2022	MUKHTAR HUSSAIN @ BIPUL Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
49	AB/1775/2022 FIXED.	NUR MAHAMMAD @ BABAR ALI Versus THE STATE OF ASSAM	MS. M MALLIK MS U DAS	PP, ASSAM

ORDERS

50	Review.Pet./161/2018 WP(C) 5706/2017 (Disposed)	SRI ANDRIASH BESRA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS D BORGHAIN MR R DHAR (P1, P3, P5, P6,P8) MR. P GOHAIN MS. K BARUAH MR B C MUCHAHARY (P1, P3, P5, P6,P8) MS. B PHUKAN	GA, ASSAM SC, BTC, SC-REVENUE.
51	Review.Pet./181/2019 WP(C)/4635/2017 WP(C) 6041/17(ALL D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU

52	WITH I.A.(Civil)/1273/2022 in WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM
53	I.A.(Civil)/3855/2019 WP(C)/960/2012 (Disposed) in WP(C)/960/2012	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/3856/2019	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM ASSTT.S.G.I.
54	Cont.Cas(C)/541/2020 B/O	SMT. BULI SARMA AND 6 ORS. Versus SRI RAJEN GOGOI	MR H RAHMAN	
55	I.A.(Civil)/1245/2021 WP(C) 5528/2012(Disposed) in WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. AND ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY AND 3 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM SC, G M D A
56	I.A.(Civil)/1515/2021 in WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, REVENUE
	WITH WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
57	I.A.(Civil)/2496/2021 in WP(C)/4053/2012	RENUPROBHA ACHARYA Versus OIL INDIA LTD and 4 ORS.	MR. M SAIKIA	GA, ASSAM SC, OIL
	WITH WP(C)/4053/2012	MUNINDRA NATH ACHARJEE Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA MR.R HAZARIKA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
58	WP(C)/6207/2021	BISWAJIT RAY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR H DAS MR. B C DEKA	GA, ASSAM MR R DHAR(SC, WPT & BC)
59	WITH WP(C)/3232/2021	KISHORE JYOTI ROY AND ANR Versus THE STATE OF ASSAM AND 31 ORS	MR H DAS R BORUAH	GA, ASSAM
60	WP(C)/2184/2022 CAVT. NO.02922/022,	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. G HUSSAIN MR S A SIKDER	SC, P AND R.D. GA, ASSAM MR. M AHMED FOR CAVEATOR
HEARING				
61	WP(C)/7400/2015 B/O	OIL INDIA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID MR.A J MAHANTA	MR. K N CHOUDHURY (R-5) GA, ASSAM MR.Y DOLOI(R- 1-4) MR.S K KEJRIWAL MR. B GOSWAMI (ADDL. A. G., ASSAM) MR. R J DAS (R-5) MR. P KAKATI (GA, ASSAM)

WITH
I.A.(Civil)/662/2016
in WP(C)/7400/2015

THE ASSAM TEA and TEA SEED
PLANTATIONS PVT.LTD.
Versus
OIL INDIA LIMITED and 4 ORS.

MR.S K KEJRIWAL
MRSS KEJRIWAL

MR.S N SARMA
GA, ASSAM
MR.A SARMA
MR.K KALITA
MR.S CHOUDHURY
MR.A JAHID
MR.A J MAHANTA

WITH
I.A.(Civil)/667/2016
in WP(C)/7400/2015

THE ASSAM TEA and TEA SEED
PLANTATIONS PVT.LTD.
Versus
OIL INDIA LIMITED and 4 ORS.

MR.S K KEJRIWAL
MRSS KEJRIWAL

MR.S N SARMA
GA, ASSAM
MR.A SARMA
MR.K KALITA
MR.S CHOUDHURY
SC, OIL
MR.A J MAHANTA
MR.A JAHID

WITH
62 WP(C)/1806/2017

THE ASSAM TEA and TEA SEED
PLANTATIONS P LTD.
Versus
THE STATE OF ASSAM and 2 ORS.

MR.S K KEJRIWAL
MR. P C DEY
MS.S KEJRIWAL
MR. M B U AHMED
MR. N BARUAH
MR. D J DAS

GA, ASSAM
MR.Y DOLOI(R- 1-3)
SC, OIL
ADDL. AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/857/2018	APARNA NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. S NATH MR. D N SARMAH	SC, EDU SC, FINANCE
2 WP(C)/4752/2018	LOHIT GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, ELEM. EDU GA, ASSAM
3 WP(C)/5468/2018	THE KATHALKUR ANCHALIK SENIOR MADRASSA Versus THE STATE OF ASSAM AND 15 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SYED BURHANUR RAHMAN (R8-R16) MR A W AMAN (R8-R16) SC, REVENUE
4 WP(C)/5729/2018	ABDUL BARIQUE FARUQUI Versus THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. T A CHOUDHURY MR. M K CHOUDHURY	SC, ELEM. EDU
5 WP(C)/5943/2018	PRANAB KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR L RABHA MR. B SARMAH MR. S BARMAN	SC, ELEM. EDU GA, ASSAM MR. K. GOGOI, (SC, HIGHER EDU.) SC, GAUHATI UNNIVERSITY
6 WP(C)/5952/2018	RAMAPADA BHATTACHARJEE Versus THE UNION OF INDIA AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR A CHANDRAN (R3-R6) MR. A CHAMUAH ASSTT.S.G.I. MR. K ETE (R3-R6) MR. K LOYA (R3-R6) SC, U G C
7 WP(C)/6019/2018	SHAIRON BIBI Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU (R1TO4) GA, ASSAM (R5) SC, SSA (R6)
8 WP(C)/6882/2018	BIRAJ DEEP PHUKAN AND 2 ORS. Versus THE CHAIRMAN OF GOVERNORS, CENTRAL INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. R DHAR	MR. S C KEYAL

9	WP(C)/7258/2018	MAYUR ROLLER FLOUR MILLS Versus THE STATE OF ASSAM AND 6 ORS.	MR G N SAHEWALLA MR D K MISHRA MR D SENAPATI MR. B PRASAD MS. S. TODI MR. M SAHEWALLA	GA, ASSAM MR. S SAIKIA MR. N. J. GOGOI (R- 3,4,5,6 & 7) SC. MARKETING BOARD, ASSAM
10	WP(C)/7873/2018	ABDUL BATIN Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR N J DAS MR. S H ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S NEOG (R6) MS. S G BARUAH (R6) MR. B BORGHAIN (R6)
11	WP(C)/1915/2019	MAHINDRA KOUR Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MR. K BORUAH MRS K BORAH MS L SAIKIA	SC, ELEM. EDU MR. D. GOGOI (SC, APSC R-3) MR. G. CHAUDHURY (SC, APSC R-3)
	WITH			
12	WP(C)/4613/2013 CAVT. NO. 09/2/013	DR. MAHINDRA KOUR Versus THE STATE OF ASSAM AND 7 ORS	MR.R HUSSAIN MS D BORGHAIN MS.G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS.S DAS MS. B PHUKAN	SC, APSC MR.J SARMA MR.U K NAIR(R-8) SC, EDU FOR CAVEATOR
13	WP(C)/2372/2019	KANNAN THIRUGNAMAM Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R P KAKOTI SR. ADV. (SC, IIT, R2, R3, R6) MR. A K DUTTA (R2, R3, R6) MR. S R BARUAH (R5) MR. S SUTRADHAR (R2, R3, R6) ASSTT.S.G.I. SC, IIT
	WITH I.A.(Civil)/3049/2019 in WP(C)/2372/2019	KANNAN THIRUGNAMAM Versus THE CHAIRMAN, MUNINDRA KUMAR PATHAK	MR S DEY MS. D GHOSH	ASSTT.S.G.I. SC, IIT
14	WP(C)/3112/2020	MUNINDRA KUMAR PATHAK Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARMAN	SC, SEC. EDU. MR. P K DAS (R-5, 6)
15	WP(C)/3954/2020	PRASUN CHANDA Versus THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MR. M CHANDA MR S CHOUDHURY MR S NATH	SC, ELEM. EDU MR. S D PURKAYASTHA (r- 8) MR. S PHUKAN (r-8) SC, FINANCE
16	WP(C)/5521/2020	ATIQUZZAMAN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
17	WP(C)/5641/2020 WITH WP(C)/2651/2017(D/O)	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
	WITH			
18	WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
19	WP(C)/1994/2021	TARUN KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, SEC. EDU.
20	WP(C)/5371/2021 B/O	JOYDEV DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6041/2021	JOGEN MALLA @ JOGEN MALLAH Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.

22	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
23	WP(C)/4/2022	NUREJA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/90/2022 B/O	ANIL CH GAYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU
25	WP(C)/460/2022	CHANDAN MONI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
26	WP(C)/1934/2022	BHUBANESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS P RAI MR H BEZBARUA MR. S J SARMAH MR. U SARMA	SC, SEC. EDU. SC, AG MR. S K MEDHI SR, GA, ASSAM SC, FINANCE
27	WP(C)/2633/2022	MOUSMI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, HIGHER EDU MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN SC, G U
28	WP(C)/2989/2022	AMJAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
29	WP(C)/3418/2022	IMDADUL BARI BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
30	WP(C)/4491/2016	RANJIT DUTTA Versus THE STATE OF ASSAM and 6 ORS.	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, SECONDARY EDUCATION
31	Review.Pet./43/2018 WITH WP(C)/4876/2010(D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
32	Cont.Cas(C)/449/2018	KALPANA BARUAH Versus PREETAM SAIKIA AND 2 ORS	MR. S K BARKATAKI MR B SHARMA MR. D K NATH	MR. S P BHATTACHARJEE MR. A DEKA (R2)
33	WP(C)/256/2019	LUKENDRA MUDOI Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR N BARUAH	SC, EDU
34	Cont.Cas(C)/462/2019	MINA KALITA Versus MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	MR. K GOGOI MR. K GOGOI
35	Cont.Cas(C)/687/2019	DHARMESWAR KOCH Versus PRITAM SAIKIA AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. D SAIKIA MR. S P BHATTACHARJEE MR. K K DUTTA MS. N BORDOLOI
36	Cont.Cas(C)/723/2019	SALINA AHMED Versus SANJIB KUMAR BHUYAN	MR. MD S HOQUE MR. M DEKA	MR. D SAIKIA (r-2) MR G PEGU (r-2) MR B KAUSHIK (r-2)
37	Cont.Cas(C)/753/2019	NAGEN CHANDRA SARMA Versus PRATAP JYOTI HANDIQUE AND 7 ORS. (F)	MR. A K BHUYAN MS. B BHUYAN MS P PATHAK MR. A KHOUND MR A TALUKDAR MR. M BARUAH	MR. P J PHUKAN MR. N U K NAIR MR. A CHETRY MR H BARUAH MR P P PHUKAN

38	Cont.Cas(C)/209/2020	MADHAB CHUTIA Versus PHANINDRA JIDUNG, AES AND ANR	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. R MAZUMDAR
39	Cont.Cas(C)/214/2020	LAKSHI KANTA BHARALI Versus RUPAM MAZUMDER, IAS AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D NATH MR D KALITA
40	Cont.Cas(C)/219/2020	SULTANA BEGUM LASKAR AND ANR. Versus PRETOM SAIKIA AND 8 ORS.	MR. A M S MAZUMDER	MR. D SAIKIA MR S M T CHISTIE MS. K PHUKAN MR. P K BORAH
41	Cont.Cas(C)/247/2020	JABER AHMED Versus B. KALAYAN CHAKRAVARTHY AND 5 ORS.	MRS. R DEVI	MR. D SAIKIA MR. K GOGOI
42	Cont.Cas(C)/631/2020	DIPANKA BARUAH AND 9 ORS. Versus BIJOYA CHOUDHURY, ACS	MR. K N CHOUDHURY MR. R M DEKA MR I KALITA	MS. N PHUKAN, SC, ELEM. EDU
43	Cont.Cas(C)/50/2021	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA
44	WP(C)/1423/2021	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
45	WP(C)/7100/2021	MAFRUZA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
46	WP(C)/7279/2021 FIXED	GOKUL BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	SC, SEC. EDU. GA, ASSAM MR. B J GHOSH (R-6) SC, AG MR H RAHMAN (R-6)
47	Cont.Cas(C)/43/2022	JARJINA YESMIN ANSARI Versus BIJAYA CHOUDHURY AND ANR	MR H DAS MR. B C DEKA	SC, ELEM. EDU MR. A PHUKAN
48	Cont.Cas(C)/100/2022	MD. SANIDUL ISLAM Versus DR. BIJOYA CHOUDHURY	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR. D SAIKIA MR. N J KHATANIAR MR B KAUSHIK
49	WP(C)/319/2022	ABDUL HANIF Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI G UDDIN	SC, SEC. EDU.
50	WP(C)/424/2022	SHAHER ALI Versus THE STATE OF ASSAM AND 19 ORS	MR. M AHMED	SC, ELEM. EDU GA, ASSAM MS M DEKA (r-6)
51	WP(C)/1839/2022	PRADEEP CHAMUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. SC, N C T E
52	WP(C)/2809/2022	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022

7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
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11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1718/2022	GAJEN CH NATH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
MOTION				
2	AB/1880/2022	RAJU SINGH Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
ADMISSION				
3	CrI.Pet./1202/2019 PART-HEARD, WITH LCR 2 FILES, FIXED	SUKUR ALI @ SUKUR POHLAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D F A AHMED MR. J LASKAR	MR. S H SIKDAR PP, ASSAM
BAIL HEARING				
4	AB/747/2021	MOON AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
5	AB/1431/2022	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
6	AB/1514/2022	FAKARUDDIN AHMED @ FAKHARUDDIN AHMED Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
ORDERS				
7	Review.Pet./104/2021 CRP 49/2021(D/O)	M/S SOFTDEAL TRADING COMPANY PVT. LTD. Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR. K N CHOUDHURY MR G Z AHMED MR A Z HUSSAIN	MR. D DAS SR. ADV (r-1) MR. A C SARMA (R-2) MR. R K BHUYAN (r-1) MR G BHARADWAJ (R-2) MR. M KASHYAP (r-1) MR B DEORI (R-2)
8	I.A.(CrI.)/343/2022 CRL.REV.P. 300/2022(D/O) in CrI.Rev.P./300/2022	JAYNAL ABDIN Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
9	I.A.(Civil)/1130/2022 in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR J C GAUR

WITH
RSA/90/2020

SRI BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA
Versus
SRI JAYANTA LEKHARU AND 32 ORS,

MR A D CHOUDHURY
MR. S DEKA
MS. J BORO

MR. D DAS SR. ADV (R1,
R26, R27, R28, R29, R32,
R33)
MR S KHOUND (R1, R26,
R27, R28, R29, R32, R33)

WITH
I.A.(Civil)/494/2022
in RSA/90/2020

JAYANTA LEKHARU
Versus
BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA AND 26 ORS.

MR. D DAS SR. ADV

WITH
I.A.(Civil)/496/2022
in RSA/90/2020

JAYANTA LEKHARU AND
Versus
BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA AND 26 ORS.

MR. D DAS SR. ADV

10 **WITH**
Review.Pet./11/2022

BIDHU BHUSAN HAZARIKA
Versus
JAYANTA LEKHARU AND 32 ORS.

MR J C GAUR
MS. A JAIN

MR S KHOUND

HEARING

11 RSA/94/2015
PART-HEARD, WITH LCR

SHRI MANAB MIHIR PATAR
Versus
SHRI PRASANTA PATAR and 8 ORS

MR.P S DEKA
MR.N DEKA
MS.P R MAHANTA
MR.S R GOGOI
MR.P BORAH

MR.B ISLAM(R-1)
MR.A ALAM(R-1)
MDR ALIR-1

12 Arb.A./13/2016
CAVT. NO. 1189/2014
PART-HEARD, WITH LCR

UNION OF INDIA
Versus
M/S BUILD WORTH PVT. LTD.

MR.S C KEYAL
C.G.C.
MR H GUPTA
MR H GUPTA
MRSR BORAH
ASSTT.S.G.I.

MR.S SARMA
FOR CAVEATOR

WITH
I.A.(Civil)/1089/2016
in Arb.A./13/2016

UNION OF INDIA
Versus
M/S BUILD WORTH PVT. LTD.

MR.S C KEYAL
C.G.C.
MRSR BORAH
ASSTT.S.G.I.

MR.S SARMA
FOR CAVEATOR

13 Crl.A./101/2017
PART-HEARD, WITH OFFICE NOTE,
LCR 2 FILES, P.B.-1

MUSTT HALIMA KHATUN
Versus
THE STATE OF ASSAM and 2 ORS

MR.J I BORBHUIYA
MR.L MOHAN
MS. A AHMED
MS.F BEGUM

MR. A R SIKDAR
MD A ALI
PP, ASSAM

14 Crl.Rev.P./111/2020
PART-HEARD, WITH LCR 6 FILES

BIRENDRA NATH
Versus
THE STATE OF ASSAM AND ANR.

MD R ALI
MR. A CHAUDHURY
MR. P K DAS
MR. N MAHAJAN

PP, ASSAM

15 Crl.Rev.P./39/2022
PART-HEARD, WITH LCR 2 FILES

RAJU NARAH
Versus
THE STATE OF ASSAM

MR. R BARUAH

MR. P N GOSWAMI
SPL PP WILDLIFE FOREST
ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022

12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1710/2022	DEBASISH SAHA Versus THE STATE OF ASSAM	MR R ISLAM MR S E M AHMADIA MR A SHAH	PP, ASSAM
MOTION			
2 Crl.Rev.P./366/2022	MD. HASIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI	PP, ASSAM
3 Crl.Rev.P./367/2022	DEBAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
WITH I.A.(Crl.)/358/2022 in Crl.Rev.P./367/2022	DEBAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
4 Crl.Rev.P./368/2022	OSMAN GANI Versus FIROZA BEGUM	H A AHMED MR. R ALI	
5 AB/1999/2022	SATTAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
6 AB/2002/2022	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MR. A. ALAM	PP, ASSAM
7 AB/2005/2022	PANKAJ TALUKDAR Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
8 AB/2008/2022	MANTU HUSSAIN @ MONTU ALI Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
ADMISSION			
9 Crl.Pet./1177/2018 P/H, FIXED.	MAHBUBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI

10	Crl.Pet./803/2019 FIXED	HARENDRA PATHAK Versus THE STATE OF NAGALAND AND ANR.	MR G SAIKIA MR. D SAUD MR J DAS	MR. S K JAIN MR. B K JAIN MR. A PATHAK GA, NAGALAND
11	Crl.Rev.P./69/2021 WITH LCR 2 FILES, B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MD S HOQUE (R2) MR. M DEKA (R2) MR S JAFRI (R2) PP, ASSAM
12	Crl.A./190/2021 FIXED	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
13	CRL.A(J)/70/2022	SUNIL YADAV Versus THE STATE OF ASSAM		PP, ASSAM
14	Crl.Pet./252/2022 FIXED	RASHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
15	Crl.Pet./253/2022 FIXED	RASHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1647/2022 FIXED	MD YAKUB ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
17	Bail Appln./1668/2022 FIXED	PRABIN NARZARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
19	AB/855/2021	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
20	AB/1354/2021	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
21	AB/1596/2021	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
22	AB/1792/2021 FIXED	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
23	AB/1850/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
24	AB/847/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
WITH				
25	AB/848/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
26	AB/2961/2021 FIXED	KADER ALI AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	PP, ASSAM
27	AB/3084/2021 FIXED	NIMISHA KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS. S DEV	PP, ASSAM

28	AB/3793/2021	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
29	AB/3908/2021 FIXED	RUKIA BEGUM AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
30	AB/4137/2021	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
31	AB/4145/2021	ALTAB ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
	WITH			
32	AB/4062/2021	MD. SAIKUL ISLAM Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	
	WITH			
33	AB/4065/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
34	AB/107/2022 FIXED	RAKESH DUDHARIA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
35	AB/226/2022	KUSHAL BHAGAWATI Versus THE STATE OF ASSAM	MR. N ALAM MR. J HUSSAIN	PP, ASSAM
36	AB/366/2022	INDRESWAR KOTOKY AND 5 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
37	AB/545/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR A K AZAD	PP, ASSAM
38	AB/1059/2022 FIXED	ANAN BORO Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
39	AB/1105/2022 FIXED	DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
40	AB/1108/2022 FIXED	ABU NASER ZELANI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
41	AB/1174/2022 FIXED	SUKUM ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
42	AB/1351/2022 FIXED	ABU BAKKAR SIDDIQUE @ SALIM AND 2 ORS Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
43	AB/1402/2022 FIXED	BIPUL DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS A BORAH MS. R DEVI	PP, ASSAM
44	AB/1477/2022	CHINTU KALITA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A RAHMAN	PP, ASSAM
45	AB/1522/2022 FIXED	JAMIR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. I H BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
46	AB/1585/2022 FIXED	MD. SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	PP, ASSAM

47	AB/1669/2022	NAZRUL HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR MR. R HAQUE	PP, ASSAM
48	AB/1697/2022 FIXED	DIPEN DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
49	AB/1704/2022 FIXED	EGRAMUL ALI Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
50	AB/1712/2022 FIXED	PANKAJ BORO AND 5 ORS Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO MR J DAS MR. P M DEKA	PP, ASSAM
51	AB/1719/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
52	AB/1724/2022 FIXED	ZIAUL HAQUE Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	PP, ASSAM
53	AB/1736/2022 FIXED	ANIMESH KOCH Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
54	AB/1741/2022 FIXED	MRIDUJYOTI GOGOI Versus THE STATE OF ASSAM	MS S DAS	PP, ASSAM
55	AB/1742/2022 FIXED	SASHI GOGOI Versus THE STATE OF ASSAM	MS S DAS	PP, ASSAM
56	AB/1863/2022 FIXED	PINTU GHOSH @ NANTU GHOSH Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

ORDERS

57	CrI.Pet./974/2018 FIXED	ABHIMANYU NARJINARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY	PP, ASSAM
58	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	

HEARING

59	I.A.(CrI.)/321/2021 WITH LCR 6 FILES(PHOTOCOPY), P.B.-3, FIXED in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
		PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022

9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,22nd July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./73/2022	MANGLI GHATWAR Versus SANATAN GHATWAR	MR. S D PURKAYASTHA MS. S PHUKAN	
2	CRP(IO)/157/2022	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
3	AB/2003/2022	BIKASH BERIA Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. N K KALITA MR. S D ROY	PP, ASSAM
ADMISSION				
4	WP(C)/4305/2016 PART-HEARD	MD. MONJUR AHMED and 42 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN	MR.A Z AHMED(R- 3,6,7&8) MR.K R PATGIRI(R- 4,5&9) MS.C DAS (R- 4,5&9) SC, SECONDARY EDUCATION MS.U CHOUDHURYR- 4,5and9 MR.A RAHMAN(R- 3,6,7&8)
5	CRP/52/2022 FIXED	DIPAK ROY AND 6 ORS Versus RAJ SEKHAR SAHA AND 3 ORS	MR. D CHAKRABARTY MR. D DEKA	MR R CHAKRAVORTY (R-1) MR. S D PURKAYASTHA (r- 2) MS. S PHUKAN (r-2) S RABHA (R-1)
6	MFA/74/2022	GAUTAM BARMAN Versus THE UNION OF INDIA	MR. M TALUKDAR	SC, NF RLY
7	CRP/79/2022	MD. SAHABUDDIN AHMED Versus RABIN PRASAD KATAKEY	MR. P J SAIKIA MS D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA
8	MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	

	WITH I.A.(Civil)/2017/2022 in MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. Versus MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
9	MACApp./358/2022	ICICI LOMBARD GENEERAL INSURANCE COMPANY LTD. Versus MUSSTT. LAICHAN BEGUM LASKAR AND 5 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2018/2022 in MACApp./358/2022	ICICI LOMBARD GENEERAL INSURANCE COMPANY LTD. Versus MUSSTT. LAICHAN BEGUM LASKAR AND 5 ORS.	MR T KALITA MR. A KAKATI	
10	MACApp./359/2022	ORIENTAL INSURANCE COMPANY LTD. Versus FATIMA BIBI MOZUMDER AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2022/2022 in MACApp./359/2022	ORIENTAL INSURANCE COMPANY LTD. Versus FATIMA BIBI MOZUMDER AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	MACApp./360/2022	ABDUL KARIM MOLLAH Versus NAZMUL HOQUE AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
12	MACApp./361/2022	SANDHYA DEY Versus INDRAJIT DEY AND ANR	MR. A R AGARWALA MR A AGARWALA	
13	MACApp./362/2022	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	
14	MACApp./365/2022 FIXED	ORIENTAL INSURANCE CO. LTD. Versus MD RUBUL HUSSAIN and ANR	MR S DUTTA MS.N MODI MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/2039/2022 in MACApp./365/2022	ORIENTAL INSURANCE CO. LTD. Versus MD. RUBUL HUSSAIN and ANR,	MR S DUTTA MS.N MODI MR.SIDHANT DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/75/2019 WITH LCR	SRI ANIL DAS Versus ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
	WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
16	RSA/47/2020	SMTI. GOURI SAHA Versus SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
	WITH I.A.(Civil)/637/2020 in RSA/47/2020	SMTI. GOURI SAHA Versus SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
17	CRP/53/2021	GOURI SAHA Versus RATNA ADHIKARY AND 2 ORS.	MR R CHAKRAVORTY	MR. N H LASKAR
18	RSA/8/2022	ON THE DEATH OF NAZMUL HAQUE CHOUDHURY, HIS LEGAL HEIR MUSSTT. FATIMA KHATUN CHOUDHURY @ Versus MD. FARUK AHMED LASKAR AND 10 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR G N SAHEWALLA (r-4 to 11) MD ASLAM (r-4 to 11) MR. P DEKA (r-4 to 11) MS. S KATAKEY (r-4 to 11)

19	RSA/115/2022	UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR. M K SARMA MS. S S SAIKIA
	WITH I.A.(Civil)/2032/2022 in RSA/115/2022	UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR. M K SARMA MS. S S SAIKIA
		<u>ORDERS</u>	
20	MC/2400/2011 in RSA/300/2010	RAMESH ROY and 2G ORS Versus RAGHUNATH GOWALA and 3 ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
	WITH RSA/300/2010	RAMESH ROY and 2G ORS Versus RAGHUNATH GOWALA and 3 ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
21	RSA/129/2014 WITH LCR	SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.	MR.R SARMA MR. R K BHUYAN MR.H DEKA MR.D HAZARIKA MRA ZAMAN MR.R RABHA MR. K SAIKIA
	WITH MC/1105/2014 in RSA/129/2014	SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.	MR. M KHAN MR. S KALITA (R- 6.1,6.3,8.1,8.2,8.3,8.4) MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MR D K BORDOLOI (R6.1- R6.3, R8.1-R8.4, R13.1) MS. J PAUL (R6.1-R6.3, R8.1- R8.4, R13.1) MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR. B D DEKA MR. D DEKA MR. M DAS (R- 6.1,6.3,8.1,8.2,8.3,8.4) MR S SARMA MR. S KAKATI (R- 6.1,6.3,8.1,8.2,8.3,8.4) MR P DAS N CHAUDHURY MR.A RAHMAN
	WITH I.A./615/2015 in RSA/129/2014	SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.	MR. M KHAN MR.M SARMA MR.M B U AHMED MS.A BEGUM MR.S K GHOSH MS.J PAUL MRM J QUADIR MR.B BARUAH MR.S Y AHMED MR.A RAHMAN
	WITH I.A./616/2015 in RSA/129/2014	SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.	MR. M KHAN MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR.A RAHMAN

	<p>WITH I.A./617/2015 in RSA/129/2014</p>	<p>SAIFUDDIN AHMED and 3 ORS. Versus ON DEATH OF NURJAHAN BEGUM HER LEGAL HEIR MAKIBUR RAHMAN and 12 ORS.</p>	<p>MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA</p>	<p>MR. M KHAN MR.M SARMA(R-1) MR.M B U AHMED(R-1) MS.A BEGUM MR.S K GHOSH MRM J QUADIR MR.B BARUAH(R-1) MR.S Y AHMED MR.A RAHMAN</p>
	<p>WITH I.A.(Civil)/534/2019 in RSA/129/2014</p>	<p>MD. IMRAN HUSSAIN AND ANR Versus MD. SAIFUDDIN AHMED AND 3 ORS.</p>	<p>MR. R J BORDOLOI MR. R ALI</p>	<p>MR. R BHUYAN</p>
	<p>WITH I.A.(Civil)/114/2021 in RSA/129/2014</p>	<p>RIAZAT ALI AND 5 ORS. Versus SAIFUDDIN AHMED AND 3 ORS.</p>	<p>MR. S J SARMAH</p>	
22	<p>RSA/62/2018</p>	<p>ON THE DEATH OF NALINI DEKA HIS LEGAL HEIR SMT.HEMALATA DEKA AND 4 OTHERS Versus ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS MD. MAKIBUR RAHMAN AND 4 ORS,</p>	<p>MR. A B CHOUDHURY MR. A C SARMA MR. P CHAKRABORTY MR. M K SHARMA MR. M A CHOUDHURY MR. B HALDAR MISS P M AHMED</p>	<p>MR. R J BORDOLOI (R2, R3) MR. M B U AHMED (R1) MR. R ALI (R2, R3) MR. T G BARUAH (R2, R3)</p>
	<p>WITH I.A.(Civil)/212/2019 in RSA/62/2018</p>	<p>MD. IMRAN HUSSAIN AND ANR Versus NALINI DEKA</p>	<p>MR. R J BORDOLOI MR. R ALI MR. T G BARUAH</p>	<p>MR A SARMA</p>
	<p>WITH I.A.(Civil)/2103/2019 in RSA/62/2018</p>	<p>NALINI KANTA DEKA Versus ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS SMT. SAMA BEGUM (DAU)</p>	<p>MR. A C SARMA</p>	<p>MR. S SHARMA (R-1,2,3,4,5)</p>
23	<p>MC/3077/2014 in RSA/120/2002</p>	<p>MADHAB SINGHA and ORS Versus ON THE DEATH OF RAMESWAR SINGHA , HIS LEGAL HEIRS - TILOTOMA SINGHA and ORS.</p>	<p>MR.M SINGH MRS.G SINHA</p>	<p>MR.A ROSHID MR.P K D CHOUDHURY</p>
	<p>WITH RSA/120/2002</p>	<p>RAMESWAR SINGHA and ORS Versus MADHAB SINGHA and ORS</p>	<p>MR R K D CHOUDHURY MR A ROSHID DR N K SINGH</p>	<p>MR.M SINGH(R- 1(a) to 1(e)) MS.N THAPA MR.M GOGOI MR.B SINGHA MR. G SINGHA MRS.G SINHA(R- 1(a) to 1(e))</p>
	<p>WITH I.A.(Civil)/4045/2017 in RSA/120/2002</p>	<p>ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.</p>	<p>MS.N THAPA MR.M GOGOI MR.B SINGHA</p>	<p>MR.R K D CHOUDHURY MR.A ROSHID</p>
	<p>WITH I.A.(Civil)/4046/2017 in RSA/120/2002</p>	<p>ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.</p>	<p>MS.N THAPA MR.M GOGOI MS.B SINGHA</p>	<p>MR.R K D CHOUDHURY MR.A ROSHID</p>
	<p>WITH I.A.(Civil)/4047/2017 in RSA/120/2002</p>	<p>ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.</p>	<p>MS.N THAPA MR.M GOGOI MR.B SINGHA</p>	<p>MR.R K D CHOUDHURY MR.A ROSHID</p>

	WITH I.A.(Civil)/4048/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
	WITH I.A.(Civil)/4049/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA HIS LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
	WITH I.A.(Civil)/4050/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA HIS LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
	WITH I.A.(Civil)/4051/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
	WITH I.A.(Civil)/4052/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
	WITH I.A.(Civil)/4053/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.R K D CHOUDHURY MR.A ROSHID
24	RFA/13/2017 WITH LCR	RAJSHEKHAR CONSTRUCTIONS PVT LTD Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDELIA	MR.S K MEDHI(Sr.Adv.)(R- 1-4) MR.A DAS(R- 1-4) MR.S DUTTAR- 1-4 MR.S G BHATTACHARJEE(R-1-4)
25	Review.Pet./155/2018 REV.PET. 161/2017(D/O), MAC.APP. 193/2013(D/O), WITH LCR	SMTI PUSPA MAHESWARI AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LTD AND ANR	MR. B K JAIN MS. O PHUKAN	MR S S SHARMA MR. R SARMA
26	MACApp./656/2018 WITH LCR (QUANTUM)	RUPCHAN ALI AND ANR Versus THE REGIONAL MANAGER UNITED INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. S DUTTA (R1) MRS. S ROY (R1) MS. I DAS (R1)
27	MACApp./927/2018 WITH LCR (QUANTUM)	SMTI NIRU HALOI DEY Versus SHRIRAM GENERAL INSURANCE CO. LTD AND 2 ORS	MR. N D BHUYAN MS. M DAS MR. P K MAZUMDAR	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
28	WITH MACApp./919/2018 WITH LCR	SMTI NIRU HALOI DEY Versus SHRIRAM GENERAL INSURANCE CO. LTD AND 2 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MS M DAS	

29	MACApp./515/2019 WITH LCR (QUANTUM)	MR. PREMITH MOMIN AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
30	MACApp./525/2019 WITH LCR (QUANTUM)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
31	I.A.(Civil)/4142/2019 in MACApp./15389/2019 WITH MACApp./15389/2019 (Filing Number) WITH I.A.(Civil)/15390/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	MR. K K BHATTA MS R DEVI
32	CO/27/2021 in MACApp./37/2020 WITH MACApp./37/2020	BISHNU KUMAR SUBBA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS. NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI BISHNU KUMAR SUBBA AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI
33	CO/28/2021 in MACApp./36/2020 WITH MACApp./36/2020	PADAM MAYA SUBBA Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS. NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PADAM MAYA SUBBA AND 2 ORS.	MR. A R AGARWALA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. R GOSWAMI
34	I.A.(Civil)/663/2021 WITH LCR, B/O in MACApp./65/2021 WITH MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MR SISHIR DUTTA MR S DUTTA	MR. A R AGARWALA FOR CAVEATOR
35	Arb.A./4/2022 CAVT. NO.01152/022, WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)
36	Arb.A./4/2022 CAVT. NO.01152/022, WITH LCR	RAJ KUMAR MISHRA AND 3 ORS. Versus M/S EASTERN CARGO MOVERS AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	MR P SHARMAH FOR CAVEATOR
37	Review.Pet./71/2022 WP(C) 5217/2020(D/O) WITH I.A.(Civil)/420/2022 in Review.Pet./71/2022	KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS. SMTI. KONIKA DUTTA AND 6 ORS. Versus HRIDAYJYOTI KALITA AND 5 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI MR. P KATAKI	GA, ASSAM SC, EXCISE DEPTT. GA, ASSAM SC, EXCISE DEPTT.
38	Review.Pet./74/2022 IN RSA /46 /2014 (D/O)	JAHANARA BEGUM @ JAHANARA AHMED Versus SUFIA KHATUN AND 10 ORS.	MR M J QUADIR MR. K MIRA S I AKAND	
39	I.A.(Civil)/753/2022 in RSA/10/2012 (D/O) in RSA/10/2012	RINKU MANI DAS and 3 ORS, Versus ON THE DEATH OF PADUM KISHORE DAS HIS LEGAL HEIRS TANUZA DAS		
39	I.A.(Civil)/800/2022 B/O in MFA/179/2021	NEKIB ALI Versus NEW INDIA ASSURANCE COMPANY LTD.	MR A ALI MS. M KHATUN	

	WITH MFA/179/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
40	I.A.(Civil)/917/2022 WITH LCR, B/O in MACApp./34/2022	SMTI. RIJU MONI BORTHAKUR SHARMA AND 3 ORS Versus NATIONAL INSURANCE CO. LTD.	MR A ALI MS. M KHATUN	
	WITH MACApp./34/2022	NATIONAL INSURANCE CO. LTD. Versus SMTI. RIJU MONI BORTHAKUR SHARMA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR A ALI MS. M KHATUN MS D DEORI (R5)
41	I.A.(Civil)/1539/2022 WITH LCR in RSA/84/2008	NILU SARMA Versus AUNIATI SATRA AND 4 ORS	MR. S K GOSWAMI	
	WITH RSA/84/2008	HEM CHANDRA SHARMA ANIL Versus AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MS.B CHOUDHURY MR.S SAHU MR.S SAHU MS.P BORAH MS. J DAS MISS.D CHOWDHURY
	WITH I.A.(Civil)/1683/2022 in RSA/84/2008	NILU CHOUDHURY Versus AUNIATI SATRA AND 4 ORS	MR. S K GOSWAMI	
42	I.A.(Civil)/1796/2022 IN MFA SL.NO. 17329/2018, MFA 114/2018, MFA SL.NO. 297169/2017, MFA 184/2017, MFA 117/2018(ALL DISPOSED OFF) in I.A.(Civil)/241/2019	SRI BHARAT CH. DEKA AND ANR Versus THE UNION OF INDIA	MR. R Deka	SC, NF RLY
43	I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
44	I.A.(Civil)/1979/2022 in Arb.A./6/2021	THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS.	MR. B C PATHAK MR. R THADANI	MR G KHANDELIA
	WITH Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR G KHANDELIA MR. R THADANI	MR. K DEKA
	WITH I.A.(Civil)/2405/2021 in Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus ABHISHEK SAHARIA AND 2 ORS	MR. B PATHAK MS B HAZARIKA MR. R THADANI	MR. K DEKA
45	I.A.(Civil)/2015/2022 in RSA/281987/2016	MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and 22 ORS	MS. B CHOUDHURY	MR G BHARADWAJ
	WITH RSA/281987/2016 (Filing Number)	MD NOOR MOHAMMAD Versus MD OMAR ALI and 21 ORS	MS.B CHOUDHURY MS.J DAS	

	WITH I.A.(Civil)/329/2017	MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and ORS,	MS.B CHOUDHURY MS.J DAS	MR.A C SARMAR- 1-4, 6, 10and15a MR.B HALDAR(R- 1-4, 6, 10&15(a)) MR.G BHARADWAJ(R- 1-4, 6, 10&15(a))
46	I.A.(Civil)/2023/2022 WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	
	WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
<u>HEARING</u>				
47	MACApp./317/2017 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD Versus SMT RABIA KHATOON and 8 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. A J SARMA (R-1 TO 5) MR. S K GHOSH (R-1 TO 5) MR G ALAM (R-1 TO 5) MRS. P GOSWAMI
48	MACApp./121/2020 WITH LCR, FIXED	SMT ANJANA BORAH and ANR Versus THE ORIENTAL INSURANCE CO. LTD. and 2 ORS,	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI	MR S DUTTA
	WITH CO/15/2021 in MACApp./121/2020	REGIONAL MANAGER, THE ORIENTAL INDURANCE CO. LTD. Versus ANJANA BORAH AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM MR. J K BORDOLOI
<u>STAY MATTERS</u>				
49	CRP/184/2014 CAVT. NO. 740/2014 WITH LCR	MD. JALAMUDDIN Versus JAHEDA BEWA	MR.F K R AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MR.T ISLAM MS. R CHOUDHURY MS.F AHMED MS S S ZIA FOR CAVEATOR
50	CRP(IO)/263/2019 FIXED	RABEYA BAGAM LASKAR Versus AZIR UDDIN LASKAR AND 9 ORS	MS F AHMED MR. S K GHOSH	MR. N DHAR MR. A BISWAS MR R KALITA MS. S DASGUPTA MS S AHOM
51	CRP(IO)/89/2020	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus ANIMA BORO	MR. S C KEYAL MR R K MOUR	MR. N ALAM MR. SHEELADITYA
52	CRP/47/2022	M/S GOEL TRADING COMPANY Versus DEVENDRA KUMAR JAIN AND 4 ORS	MR. S SAHU	MR. ABU JAHID (R2-R5) MD K RAHMAN
53	CRP(IO)/112/2022 CAVT. NO.03662/022, FIXED	UNION OF INDIA AND 2 ORS. Versus M/S S. ROY AND COMPANY	MR H GUPTA	MR. R HUSSAIN MR A A AHMED FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022